

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH.

Registration O.A. No. 770 of 1993  
Shyam Narain      ...      ...      Applicant.

Versus

Addl. Divisional Railway Manager,  
Northern Railway, Allahabad      ...      Respondents.

Hon. Mr. S. Das Gupta, A.M.  
Hon. Mr. T.L. Verma, J.M.

( By Hon. Mr. S. Das Gupta, A.M. )

Heard Sri Satya Prakash, learned counsel for the applicant on admission. The applicant was put off duty as long back as in the year 1982. Thereafter, he is stated to have submitted a representation dated 1.2.1989 which is stated to have been followed by several reminders.

2. The representation is dated 1.2.1989 and the petition has been filed in the month of May, 1993. The petition is, therefore, badly time-barred. The petitioner has also filed a Supplementary affidavit giving reasons for delay in filing the petition. The reasons given are not satisfactory. The petition is dismissed being time-barred.

*Chh. Nama*  
Member (J)

*W.P*  
Member (A)

Dated: 20.1.1994

(n.u.)